

Dr. P. S. Deshmukh : I would not be able to give the complete list. Most of the fruits that will pay are being canned.

Shri B. D. Pande : May I know whether Government are giving any grant to the fruit preservation unit that has recently been set up at Ramgarh?

The Minister of Food and Agriculture (Shri A. P. Jain) : That is by the U.P. Government.

Dr. P. S. Deshmukh : This has been started by the State Government: If it is qualified for any grant under our rules, it will certainly get it.

Shri Heda : May I know the cities where the cold storage units have been constructed, and their capacity?

Dr. P. S. Deshmukh : I have not got the list here. I would ask for notice.

Shrimati Jayashri : May I know whether Government are giving encouragement to the export of these preserved fruits, and if so, to which countries they are being exported?

Dr. P. S. Deshmukh : We do try to encourage, although we do not probably subsidise any export of fruits. It is our intention that our fruits should be consumed by as many countries in the world as possible.

Flood Control Schemes

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 *1024. { **Shri Sadhan Gupta :**
Shri Ram Krishan :
Shri D. C. Sharma :
Dr. Ram Subhag Singh :
Shri R. N. Singh :
Sardar Iqbal Singh :
Sardar Akarpuri :
Shri Gidwani :
Shri Bibhuti Mishra :
Shri C. D. Pande :

Will the Minister of **Irrigation and Power** be pleased to refer to the reply given to Unstarred Question No. 856 on the 23rd August, 1956 and state :

(a) whether the schemes for flood control programme during the Second Five Year Plan period have been received from the State Governments;

(b) if so, the details of the schemes State-wise; and

(c) the nature of the decision taken by Government in each case?

The Deputy Minister of Irrigation (Shri Hathi) : (a) to (c). Apart from the continuing schemes which were in progress during the First Five Year Plan period, certain new schemes, costing over Rs.

10 lakhs, each, have been received for inclusion in the flood control programme for the Second Five Year Plan period. A statement giving the requisite information in respect of these schemes is laid on the Table of the House. [Placed in Library. See No. S. 554/56]

Shri Sadhan Gupta : Is it a fact that Government are prepared to sanction any amount that the States can spend on the flood-control schemes, as appeared according to press reports from the speech of the Minister of Irrigation and Power at Lucknow?

Shri Hathi : Government are prepared to spend not any amount but an amount within the ceiling allotted to each State.

Shri Sadhan Gupta : Under the Second Five Year Plan ?

Shri Hathi : Yes, under the Second Five Year Plan. The ceiling fixed under this Plan is Rs. 60 crores. On that basis, various amounts have been allotted to the various States. It is desirable that the flood-protection works should be completed as soon as possible. So, subject to the ceiling and the availability of funds, they would be entitled to spend the amounts.

Shri Sadhan Gupta : May I know the period over which the ceiling can be spread out? Can the period of five years be reduced, in the case of flood-control schemes, because of the extreme urgency of flood controls?

Shri Hathi : The idea is that the speedier they are executed the better; and that period can be reduced.

Sardar Iqbal Singh : May I know whether Government have received any scheme from the Punjab Government, and if so, when it was received, and whether any action has been taken on the same?

Shri Hathi : One scheme has been received from Punjab, costing more than Rs. 10 lakhs. There were 24 other minor schemes costing Rs. 64 lakhs or so. Out of these, 20 schemes have been approved already.

Dr. Ram Subhag Singh : From the statement, I find that about 16 schemes have been submitted by the Government of Bihar, and about four more have been submitted very recently. But none of these schemes relate to the rivers which have been in floods for the last two or three years during the monsoon periods. May I know whether Government have any agency to find out the areas which are flooded during the monsoon period and start flood-control schemes there also?

Shri Hathi : Generally, the schemes flood-protection are prepared by the State Governments. The State Flood Control Boards are there, and they look to these things. Then, the schemes are sent up for scrutiny here. If there is any technical point involved, then the officers from the Central Water and Power Commission go there and advise them. But, generally, the investigations are being done by the State Governments.

श्री विभूति मिश्र : इस स्टेटमेंट को देखने से पता चलता है कि बूढ़ी गंडक के लिए दो स्कीमज रखी गई हैं। यह नदी चम्पारन से निकलती है और मंगेर जिले में गंगा नदी में गरती है। चम्पारन के बाद ही इस नदी में बांध है लेकिन चम्पारन में इस नदी में यथेष्ट बांध नहीं है। मैं जानना चाहता हूँ कि क्या इंजीनियरी का यही कायदा है कि जहाँ बूढ़ी गंडक नदी गंगा में मिले, वहाँ पर स्कीम बनाई जाय और उदगम-स्थान पर कोई स्कीम ब बनाई जाय ? क्या सरकार इस पर विचार कर रही है ?

Shri Hathi : I shall enquire from the Bihar State Government about what the hon. Member has just referred to.

Shri L. N. Mishra : May I know whether it is a fact that much concern has been expressed by some of the State Governments at the Planning Commission's proposal to reduce the allotment for flood-control from Rs. 117 crores to Rs. 60 crores, and if so, whether the Union Ministry has pressed for more grants from the Planning Commission, and if the answer to the latter part of the question be in the affirmative, what the reaction of the Planning Commission has been ?

Shri Hathi : For the present, Rs. 60 crores have been allotted for flood control. It is a fact that when the schemes were prepared and sent tentatively by the various States, the total amount required was found to be Rs. 117 crores. But just as in other sectors full provision has not been made by the Planning Commission, likewise, here also, Rs. 60 crores only have been provided. But if the schemes are urgent and immediate, the Irrigation and Power Ministry will try to see that immediate and urgent schemes are not withheld for want of funds.

Pandit D. N. Tiwary : Are Government aware that in the bunds that have been constructed, sufficient outlet is not given

and therefore, when a heavy downpour occurs, the villages are flooded by rain water ?

Shri Hathi : Generally, openings and sluice gates are being provided where such embankments have been constructed. It might be that they might not have been ready by a particular time; otherwise, due precautions are taken to see that openings and sluice gates are provided.

Shri Heda : Sometimes floods are caused by the breach of huge water reservoirs. The effective method in use in the USA to deal with this is either to dig the bed of the river or construct alternate canals to let the water flow away swiftly. Has this method attracted the attention of Government ?

Shri Hathi : So far as we are concerned, we have not had any experience of huge reservoirs having given way. Here the problem is with respect to the rivers, their tributaries and drainage. We have not yet faced any problem of any huge reservoir having given way and flooding the neighbouring area. But this is a suggestion for consideration.

Shri C. K. Nair : May I know if there is any scheme for a bund to be built on the western side of the Yamuna in Delhi ?

Shri Hathi : That is under consideration.

Dr. Ram Subhag Singh : Certain very serious accidents have occurred recently, but none of the rivers concerned has been mentioned in these schemes, though they are exhaustive. May I know whether the Government will see that careful attention is paid by the State Governments in drawing up such schemes.

Shri Hathi : As I said, these schemes are drawn up by the State Governments. But if there is any immediate danger to any particular area and it is brought to the notice of the Central Government, they would advise the State Government concerned to take up that scheme immediately.

ग्राम-क्षेत्रों में परिवार आयोजन

*१०२६. श्री भक्त दर्शन : क्या स्वास्थ्य मंत्री २४ अगस्त, १९५६ के तारांकित प्रश्न संख्या १३४७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) ग्राम क्षेत्रों में परिवार नियोजन का प्रचार करने की जिस योजना पर विचार